



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|---------|---|
| CA 01/15 IN CP 74/15 | TP 80/16 | Hearing | 397/398 | Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|--|
| 1. | ANISH MUNO 9239543895 | PETITIONER |  |
| 2. | Rithika Jorckn | Respondent 2-8 |  |

Counsel for petitioner is present. Counsel for respondent is present. She has filed copy of the extract of the Board resolution. Counter of R-1 is filed and a memo is filed adopting the counter of R-1 by R-2 to R-8. For rejoinder if any, list it on 20.06.2017.


MEMBER (J)


MEMBER (T)